## Annexure 7

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: June 30, 2025

## List of operational creditors (Government Dues)

(Amount in ₹) Details of Claim received Details of claim admitted Amount of mutua of claim that Amount of under Nature votina Sr. No. admitte contige may be claim not Date of Receipt **Details of Cliamant** Government party? CoC nt claim set admitted s. if anv State Tax Department Govern Goverment of ent 39,655,346 39655345 Maharashtra State 16-Apr-25 NA Goverm Employees' State ent Insurance Corporation 21-Apr-25 102,894 Central Dues Goverm Department of Goods ent 09-Apr-25 65,850 65,850 Dues and Services Tax State NA ote 6 Maharashtra State Goverm Electricity Distribution ent

Goverm

ent

3504977

3128349

0 46288671

## Notes

Co. Ltd.

Grampanchayat

Jambhivali

Total

1. The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.

State

State

2.Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

24-Apr-25

23-Jun-25

3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

3,504,978

3,128,35

46457418 168747

- 4.4 The DRP has appointed GST Advisor and has is seeking the Information from the GST department thus the claim is under Verification.
- 5. The interest in the claim submitted by ESIC has been calculated up to 9 April 2025, whereas it ought to have been calculated only up to the insolvency commencement date, i.e., 2 April 2025.
- 6. The creditor has not submitted the prescribed claim form, nor has any proof substantiating the claim been provided. The Resolution Professional has sent an email and is currently awaiting a response.
- 7. The Resolution Professional has sent various emails and is currently awaiting a response.